

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

ORIGINAL APPLICATION No. 247 OF 2023 (PB)

IN THE MATTER OF:

Suo Motu matter in re: News item published
In The Hindu dated 17.03.2023 titled
"Massive fire in Secunderabad Complex,
6 die of Suffocation".

...

Applicant

Versus

The Member Secretary,
Telangana State Pollution Control Board
& Others

...

Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R1)

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Place: Hyderabad.

Date: 10-04-2023.

REPORT DATED 10-04-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (TSPCB) IN THE SUO MOTU ORIGINAL APPLICATION NO.247 OF 2023 BEFORE THE HON'BLE NGT, NEW DELHI.

It is to submit that, the Hon'ble NGT, Principal Bench, New Delhi has registered OA No.247 of 2023, Suo-moto Case based on News item published in The Hindu dated 17.03.2023 titled "Massive fire in Secunderabad Complex, 6 die of suffocation".

In this connection, the following is submitted: -

The TSPCB officials have inspected the Secunderabad Complex on 03.04.2023. During the inspection, Sri.D.Srikanth, Vice President and Mohd.Nisar Ahmed, General Secretary of the Swapnalok Surya kiran Establish Association (Secunderabad Complex) were present. They have informed that, an electric short-circuit at 5th Floor has occurred on 16.03.2023 triggered a massive fire that raged in the building between 6.30 PM to 7.40 PM at Swapnalok Complex, Secunderabad causing extensive damage in the 4th & 6th floors with huge dark cover of smoke rising upwards into the sky.

The Complex has obtained building permission from GHMC, Hyderabad for cellar, Ground floor, Mezzanine floor and upper six floors. But the owners/ builders have constructed 7th, 8th and 9th floors in M/s.Swapnalok Complex before 1998. The owners / builders submitted the application under Building Regularisation Scheme, 1998 (BRS-1998) as per GO Ms No. 419 MA Dt. 30/07/1998 for regularization of cellar, ground floor, first floor, mezzanine floor + 2nd to 8 floors and partly 9th floor in the Swapnalok block and the same was considered by the GHMC, Hyderabad.

The Board Officials observed the following during the inspection:

- The Complex is surrounded by North: Main Road, South: Residential, East: Suryakiran Complex and West: Sub-Road.
- A DG Set of capacity 1 x 200 KVA was installed.
- The complex comprises Two Blocks i.e. A and B. In each Block, there are 97 shopping centres and 63 offices are maintained in the complex.
- The representatives of the complex unable to furnish information of total area of the complex and Built up area.

The Complex was constructed prior to the EIA Notification, 2006. Hence, the Complex has not obtained Environmental Clearance under the EIA Notification, 2006.

Further, it is to submit that the Hon'ble High Court of Telangana has registered 'Suo Motu WP (PIL) No.4 of 2023 based on the news item published in "Deccan Chronicle" English daily newspaper, Hyderabad edition dated 17.03.2023, 18.03.2023 and 19.03.2023 under the caption "6 DEAD IN SWAPNALOK BLAZE". The case was posted for hearing on 26.06.2023.

Place: Hyderabad.

Date: 10-04-2023.



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